

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1610

ANSWERED ON:03.05.2016

Promotion of Sports Culture

Rao Shri Rayapati Sambasiva

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the major programmes for promoting the sports culture among the masses especially the youth across the country;
- (b) the details of the target fixed for the said programmes for the next three years;
- (c) the funds allocated during the last 2 years along with the details of the fund utilisation till date;
- (d) whether any benefits have been accrued with the implementation of the these schemes during the last two years; and
- (e) the details of the major changes undertaken to ensure austerity in the Ministry while implementing various schemes and programmes?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) & (b): Since 'Sports' is a State subject, primary responsibility for promotion and development of sports including promoting sports culture among the masses especially the youth is that of respective State Governments. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the State Governments under their schemes aiming at broad-basing of sports and promotion and excellence in sports.

(c) & (d): Details of funds allocated and actual expenditure during last two years under various schemes of the Department of Sports are given in Annexure.

Funds were utilized for creation/development of sports infrastructure in rural areas, urban areas, conduct of sports competitions at block, district, state and national levels, organizing of coaching camps preparatory to participation in international tournaments, participation of Indian sportspersons and teams in international tournaments, engagement of foreign coaches and support personnel, procurement of sports equipment, conduct of national championships, conduct of international tournaments in India, disbursement of cash awards to medal winners in international tournaments and their coaches, pension to meritorious sportspersons, customized training of elite athletes and medal prospects in international sports events, grant of sports awards to sportspersons and coaches, identification of talented sportspersons and nurturing of identified talented sportspersons for their participation in national and international tournaments, preparing highly qualified teachers and leaders in the field of Physical Education and Sports, anti-doping measures etc.

(e) Sanction of funds under various schemes was done keeping in view the provisions of the relevant schemes and the provisions of the General Financial Rules and instructions about austerity measures issued by the Ministry of Finance from time to time.
